

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20332/2007

(From the judgement and order dated 23/03/2007 in CR No. 2972/2003 of
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BHUPINDER KUMAR Petitioner(s)

VERSUS

ANGREJ SINGH Respondent(s)

(FOR FINAL DISPOSAL)

Date: 13/08/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. Bimal Roy Jad,Adv.

For Respondent(s) Ms.Arunima Dewedi, Adv.
Ms.Mary Mitzy, Adv.
Mr.Anil Kaushik, Adv.
Mr. Shiv Prakash Pandey,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master